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| 53. M/s. Searsole Chemicals Ltd. Distt. Burdwan (W. Bengal). Factory : Dehra Dun (U. P.).  | Precipitated Calcium Carbonate Activated Calcium Carbonate Hydrated Lime.   |
| 54. M/s. Commonwealth Spinning & Knitting Mills Pvt. Ltd., New Delhi. Factory : Ghaziabad. | Steel Pipes and Tubes.  |
| 55. M/s. Chowdhury Plast Ltd., New Delhi. Factory : Ghaziabad (U. P.),                     | Bright Bars.  |
| 56. Urmil Industrial Corpn. New Delhi. Factory : Ghaziabad (U. P.).                        | Bright Bars.  |
| 57. M/s. A. Kumar & Brothers, New Delhi. Factory : Ghaziabad (U.P.).                       | Bright Bars.  |
| 58. M/s. Biecco Lawrie Ltd. New Delhi. Factory : Naini (U. P.).                            | Carbon Brushes.   |
| 59. M/s. Hindustan Monark Pvt. Ltd., New Delhi. Factory : Ghaziabad.                       | (i) Bicycle Fugs<br>(ii) B. B. Shells<br>(iii) Spokes and Nipples.<br>(iv) Fabricated Steel Windows Steel Balls, pendals. |

## †RECLAMATION OF CHAMBAL VALLEY RAVINES

36. SHRI N. G. GORAY :  
DR. BHAI MAHAVIR :  
SHRI OM PRAKASH TYAGI :  
SHRI V. K. SAKHALECHA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Central Government have formulated a plan to reclaim the Chambal Valley ravines in cooperation with the State Government ; if so, the details thereof ; and

(b) whether is is a fact that USSR has offered assistance for such reclamation project ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) An Officers' Team to work out plans for eradication of dacoity from the Chambal Valley has been set up by the Government of India. In consultation with the State Governments, this Team is engaged in the task of formulating its recommendations including those concerning ravine reclamation. No details have yet been finalised. State Governments have been making some suggestions in this regard.

(b) No, Sir.

## ‡CONTINUANCE OF LOTTERIES BY STATES

54. SHRI M. K. MOHTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Government in consultation with various States have been considering the question of continuance or otherwise of the lottery system in the country ; and

(b) if so, the reaction of the State Governments with regard thereto and whether any decision has been taken by the Government of India in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) and (b) Government of India are considering enactment of a Central legislation for the regulation of State lotteries. Among other things, the legislation is likely to cover items like the amount of maximum prizes, the limits of commission, regulations about sale of lottery tickets of one State in another, number of lotteries that a State could organise, etc. At present, there is no proposal to ban running of lotteries by the State Governments.

†Transferred from the 8th May, 1972

‡Transferred from the 9th May, 1972.